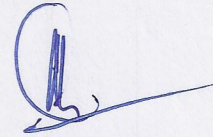


**OFFICE OF THE  
MANIPUR STATE LEGAL SERVICES AUTHORITY  
(High Court of Manipur Complex, Mantripukhri, Imphal)**

**CORRIGENDUM**

Dated, the 20<sup>th</sup> September, 2017

No. 1/17/2017-MASLSA(ii): Based on the application filed by Maisnam Loyalakpa Meitei of Sagolband Bijoygovinda, one of candidate for the post of Peon who have been listed at Sl. No. 4 of the rejected list of candidates for the post of Peon vide Notification dated 18<sup>th</sup> September, 2017 of this Authority & upon checking his application/relevant documents, it is found that he applied in the category of "OBC" and with one year age relaxation applicable to OBC candidates, he is found to be eligible for appearing in the viva-voce for recruitment of Peon.



( OJESH MUTUM )

I/C Addl. Member Secretary,  
Manipur State Legal Services Authority

Copy to :-

1.  CPC, e-Court, High Court of Manipur ..... *He is requested to upload the Notification in the website of High Court of Manipur.*
2. M. Loyalakpa Meitei, Sagolband Bijoygovinda.
3. Notice Board.
4. File.